## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4694 ANSWERED ON:07.08.2009 LIC HOLDINGS IN MUTUAL FUNDS Baalu Thiru Thalikkottai Rajuthevar

## Will the Minister of FINANCE be pleased to state:

- (a) whether Life Insurance Corporation of India (LIC) proposes to reduce its holding in LIC Mutual Fund below 50% and lose the management control in favour of a Japanese financial services company; and
- (b) if so, the details thereof and the reaction of the Government thereon?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Life Insurance Corporation of India (LIC) has reported that presently its holding in LIC Mutual Fund is 49,5.0%. The proposal is to divest a minority stake of 35% in LIC Mutual Fund in favour of M/s. Nomura Asset Management Co. Ltd. This divestment will be done by GIC Housing Finance Ltd. and LIC Housing Finance Ltd. in favour of M/s. Nomura Asset Management Co. Ltd. After divestment, LIC group's (LIC & LIC Housing Finance Ltd.) holding will be 65% in LIC Mutual Fund and the management control will remain with LIC.